

**No.GOB(I) 1/2021**

**HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 23<sup>RD</sup> AUGUST, 2021.**

**NOTIFICATION**

**PART - A**

Sri. Chandrashekhar C., IV Addl. District and Sessions Judge, Bengaluru Rural District (to sit at Doddaballapura), is transferred and his services are placed at the disposal of the Government for being appointed as District Judge, OOD, Addl. Registrar (Enquiries), Karnataka Lokayukta, Bengaluru (Vacant Post), due to administrative reasons and in the interest of public service, to take effect immediately.

**PART - B**

The Presiding Officer of the Court of V Addl. District and Sessions Judge, Bengaluru Rural District (to sit at Devanahalli), is appointed concurrently as the Presiding Officer of the Court of IV Addl. District and Sessions Judge, Bengaluru Rural District (to sit at Doddaballapura), with a direction to itinerate the said court for two days in a week i.e., on every working Thursday and Friday, with effect from the date of relieving of Sri. Chandrashekhar C.

BY ORDER OF THE HIGH COURT

Sd/-

(T.G.SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

- 1 The Prl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.
- 2 Sri. Chandrashekhar C., IV Addl. District and Sessions Judge, Bengaluru Rural District (to sit at Doddaballapura), with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment order from the Government and then proceed to take charge of his new post immediately.
- 3 The courts concerned.
- 4 The Accountant General in Karnataka, Bengaluru.
- 5 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 6 The P.S. to Hon'ble Administrative Judge for Bengaluru Rural District and OOD Posts.
- 7 The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Protocol and Hospitality)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 8 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 9 The Central Project Co-ordinator of this office.
- 10 The Director, Karnataka Judicial Academy, Bengaluru.
- 11 The Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru.
- 12 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 13 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 14 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 15 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 16 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.

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- 17 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 18 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 19 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 20 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 21 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 22 Spare copies.

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